Other Commodities-

57

Foodgrain	Quintals
Sugar	62.58
H. V. Oil	4.73
Maize	13.00
Soap	11.63cCaks and
	36 Krs washing soap
Match	361 Pa kets
$T_{\Theta}a$	203 Parkets of
	virious sizes
Cement	851 Bags
Battery Cells	I51 Piges

These seizures have been made for the cases of hoarding as well as for violations of various Control Orders.

राज सहायता दरों पर किसानों को खेती में काम में ग्राने वाली वस्त ग्रों तथा दैनिक उपयोग की वस्तुओं की सप्लाई

629 श्री नत्थी सिंह:

श्री जगदीश जोशी:

श्री कल्पनाथ:

श्री गुणानन्द ठाक्ररः

डा० कमलनाथ झा :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार उन किसानों को. जो निर्धारित दरों पर गेंहं. चावल मोटा ग्रनाज, तिलहन, दालों जैसे कृषि उत्पादों को सरकार को बेचने के लिये ग्राते है मिट्टी का तेल, डीजल, उंवरक, कीडा मारने की दवा सस्ता मोटा कपडा चीनी, वनस्पति तेल की सप्लाई प्राथमिकता के ग्राधार पर करने का विचार रखती है, ग्रीर
- (ख) यदि हां, तो इस संबंध में ब्यौरा क्या है भौर जो किसान राष्ट्रीय वसली कार्यक्रम में सरकार के साथ सहयोग नही कर रहे है क्या सरकार उन्हें दी जाने वाली किन्हीं ग्रौर विशेष स्विधाम्रों को वापम लेने का विचार रखती है ?

† Supply of inputs and articles of daily consumption to farmers at subsidised rates

to Questions

*629. SHRI NATHI SINGH:

SHRI JAGDISH JOSHI-

SHRI KALP NATH:

SHRI GUNANAND THAKUR DR. KAMALNATH IHA:

Will the Minister of AGRICULTURE: be pleased to state:

- (a) whether Government propose to provide kerosene, diesel, fertilisers, cides, cheap coarse cloth, sugar, vegetable oil and paper on priority basis to those farmers who come forward to sell their farm products like wheat, rice, grain, oilseeds, pulses to Government at fixed rates: and
- (b) if so, the details in this regard and whether Government propose to withdraw any special facilities given to those farmers who are not co-operating with Government in the procurement programme?]

कृषि मंत्रालय में राज्य मंत्री (श्री भ्रण्णा साहिम शिन्वे) (क) ग्रौर (ख) उर्वरकों ग्रौर ग्रन्य दुर्लंभ ग्रादानों को ग्रधिप्राप्ति से जोड़ने सहित खाद्यानों की अधिप्राप्ति के दायरे को बढाने से संबंधित विभिन्न सुझाव कृषि मंत्रालय के विचारधीन है।

फिलहाल सरकार को ग्रधिप्राप्ति कार्यक्रमा में सहयोग न देने वाले किसानों को दी गई किसी विशेष सुविधा को वापस लेने का कोई भी प्रस्ताव नही है।

THE MINISTER OF STATE THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): and (b) Various suggestions for enlarging the scope of procurement of foodgrains, the linking of fertilisers and other scarce inputs with procurement, are under consideration of the Ministry of Agriculture.

^{†[]} English translation.

There is no proposal at present to withdraw any special facility in respect of farmens who do not cooperate with Government in the procurement programme.]

Anto-hormone injection for birth control produced by the Indian institute of Science, Bangalore

- '630. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state
- (a) whether it is a fact that the Indian Institute of Science, Bangalore has succeeded in producing an anti-hormone injection for birth control; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAPPA): (a) and (b) The experiments carried out on monkeys so far show that anti-sera can be developed to certain hormones. These anti-sera when given by injection can block ovulation or terminate very early pregnancy. The feasibility of using such an approach in the human beings however, requires further experimentation.

Fertiliser Scandal in Punjab

- *631, SHRI RABI RAY. Will the Minister of AGRICULTURE be pleased to state.
- (a) whether it is a fact that the persons involved in the last year's fertiliser scandal in Punjab have been identified by the C.B.I;
- (b) if so, what are the details thereof;
- (c) whether Government propose to compensate the farmers for the financial loss on this account?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) Ten persons have been found to be mainly involved in this case and they

have been arrested and are on bail. Further action in the matter in keeping with legal provisions is being taken.

(c) Since the fraud has been committed by non-Government agencies, the question of compensation will have to be taken up by the farmers against the parties concerned.

विल्ली ग्रौर नई विल्ली में बस सेवाश्रों में सुधार

*632 श्री प्रकाश वीर शास्त्री : क्या नौयहन ग्रौर परिवहन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या श्रतिरिक्त सेवाग्रों के चताए जाने के फलस्वरूप दिल्ली की बस सेवाग्रों में कोई मुधर हुग्रा है;
- (ख) क्या कतिषय मार्गो पर नई सेवाधो के चलाये जाने के स्रांतिरक्त वर्तमानः वेडे में कुछ स्रौर बसे मस्मिलित की गई है;
- (ग) दिल्ली परिवहन निगम के कार्यकरण में श्रीर सुधार लाने के लिये क्या कोई गई योजना तैयार की गई है . श्रीन
- (घ) यदि हा, तो इसे कब तक कियान्त्रित किया जायगः ।

†{Improvement of bus services in Delhi and New Delhi

- *632. SHRI PRAKASH VIR SHASTRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether any improvement has been effected in bus service in Delhi as a result of introduction of additional services;
- (b) whether some more buses have been added to the present fleet, besides the introduction of new services on certain routes;

^{†[|} English translation.